

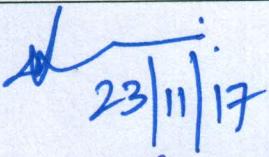
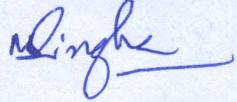
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No. 168/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd November 2017, 10.30 A.M

Name of the Company	M/s. Naresh Kumar & Company Pvt.Ltd.-Versus- Kalyanpur Cements Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. DIVESH N. DESAI KALYANPUR 
RP
2. Mahua Singha, Representative of RP 

ORDER

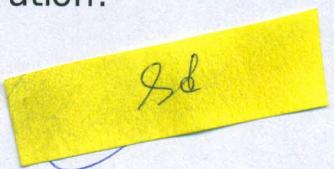
Ld. Resolution Professional (RP) and Ld. Counsel for the corporate debtor are present.

Ld. RP has filed the progress report, which may be taken on record.

List on 01/01/2018 for further consideration.

 8d

(Jinan K.R.)
Member (J)

 8d

(V.P.Singh)
Member (J)